

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1392
ANSWERED ON:02.12.2014
PAYMENT OF INSURANCE CLAIMS
Nayak Shri B.V.;Patle Smt. Kamla Devi

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Weather Based Crop Insurance Scheme has been implemented in all the States of the country including Chhattisgarh;
- (b) if so, the details thereof, State-wise along with the number of beneficiaries in the country, State-wise including Chhattisgarh;
- (c) whether the Government has received complaints from various States about the non-payment/delayed payment of claims, under the payment of various insurance claims;
- (d) if so, the details thereof, State-wise; and
- (e) the details of the premium paid during each of the last three years and current year under the various crop insurance schemes in the country including Chhattisgarh, State-wise, crop-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

- (a) & (b): Weather Based Crop Insurance Scheme (WBCIS) has been approved for implementation in all States/UTs. However, it depends upon States/UTs to implement this scheme or other schemes. 19 States, including the State of Chhattisgarh, have implemented the WBCIS in one or more seasons. State-wise details of farmers benefitted including Chhattisgarh under the scheme is at Annexure-I.
- (c) & (d): Some complaints about non-payment and delayed payment of claims; under payment of claims on account of incorrect/delayed submission of insurance proposals by banks; unrealistic assessment of crop loss due to large unit area of insurance; delay in providing Government share of funds etc., have been received from stakeholders including State Governments in the past. As far as possible, all the complaints have been suitably addressed by the insurance companies and the Government.
- (e): Details are at Annexure-II.